

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2011

Dated: 10th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Himalayan Crest Power Private Ltd. Appellant (s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sampada Narang

**Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2
Ms. Shikha Ohri, for HPERC**

ORDER

Learned counsel for the appellant, respondent no.2 and State Commission are present. Learned counsel for the respondent no.2 seeks time to file affidavit in reply. She is permitted to file the same on or before 6th February, 2012 and a copy thereof be supplied to the other party. Rejoinder, if any, may be filed before the next date of hearing and a copy thereof be supplied to the other side.

Post the matter for hearing on **13th February, 2012.**

**(V.J. Talwar)
Technical Member
rkt/ks**

**(P.S. Datta)
Judicial Member**

